

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 140(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

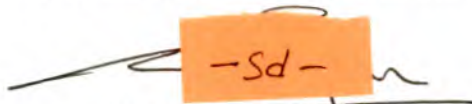
NAME OF THE COMPANY: Sanjeev Mittal & Anr. V/s. M/s. Shubham Rolling Mills Pvt. Ltd. & Ors.

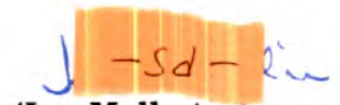
SECTION OF THE COMPANIES ACT: 241/242 & 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Arun Saxena, Advocate Ms. Anushri Singh, Advocate		
	For the Respondent (s)	: Dr. U. K. Chaudhary, Sr. Advocate Mr. Ashutosh Gupta, Advocate Mr. Himanshu Vij, Advocate		

Order

The Petitioners have completed their arguments. To come up for the Respondents arguments on 9th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)